

(17)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/614/ (IB)/2017
NAME OF THE PETITIONER(S) : VISHNU SUDHA TEXTILES
NAME OF THE RESPONDENT(S) : SREE SHIVAMUKUMDHAA MILLS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

A. G. Sathya Narayana
(Ks A. K. MYLSAMY) For operational creditor Also
R MEEENAKSHISUNDAR Respondent

ORDER

Counsel for petitioner/operational creditor present. Counsel for respondent present and prayed time for filing vakalat and counter. Time extended finally at request. Put up on 16.11.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)